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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) MR. HARISHANKAR MANI
2) ANANT MERATHIA

Counsel for R3

Anant

3. S. Manjula Devi, Adr
For Adr. Shankararayanan

For petitioner

Shanmugam

3. C. Shanthosh

For S. Pramasubramanian &
Associates

Counsel for
For R1, R2 &
R4 to R7

C. Shanthosh

ORDER

Representing counsel for petitioner present. Counsel for R1, R2, R4 to R7 present.
Counsel for R3 present. Time extended to file rejoinder at the request of counsel
for petitioner. Put up on 01.12.2016 at 10.30 A.M.

Sharif
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha
(K. Anantha Padmanabha Swamy)
Member (Judicial)